

**Allotment of Funds to Andhra Pradesh for Railway Safety**

730. SHRI J. CHOKKA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) the extent of amount released during Seventh Five Year Plan period under railway safety fund to Andhra Pradesh;

(b) the amount spent so far and the schemes taken up for execution with the help of these funds?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No amount was released during the Seventh Five Year Plan period to Andhra Pradesh. However, the amount accrued during the Seventh Plan period was Rs. 69 lakhs.

(b) The funds from Railway Safety Works Fund are released to the State Government on preferment of claims for reimbursement by them through their Accountants-General. The Schemes undertaken are not known.

**MRTS Madras**

731. SHRI ANBARASU ERA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Mass Rapid Transport System (MRTS) in Madras City will be completed as per the schedule;

(b) if not, the reasons therefor;

(c) the total cost of the project; and

(d) the amount allotted for the year 1990-91?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) and (b). No target for completion of this project has so far

been laid down due to:-

(i) Resource-constraint

(ii) Non-handing over by the State Govt., of the remaining land required for this project.

(c) Rs. 108.21 crores.

(d) Rs. 14 crores.

**Creation of New Posts in Air India**

732. SHRI R. MUTHIAH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether despite being in red by Rs. 200 crores the Air India has created some new posts in the senior managerial cadre, Technical Adviser and host of others during the last six months;

(b) if so, the details of such posts created, department-wise;

(c) whether any rules had been framed for filling up all these posts including that of the Technical Adviser;

(d) if so, whether these Rules were in existence when selection for appointment to all these newly created posts was made; and

(e) if not, the details of procedure followed for filling up the new posts?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): (a) No posts of Deputy Managing Director, Director or Deputy Director of Technical Adviser has been created during the last six months.

(b) to (e). Does not arise.